

Annexure-7

Name of the Corporate Debtor: ANGAD INFRASTRUCTURE PRIVATE LIMITED ; Date of Commencement of CIRP: 06.05.2024

List of operational creditors (Government dues)

| Sl No. | Details of claimant | | Date of Claim received | | Details of Claims Admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of Claim under Verificatla | Amount of claim not admitted | Remarks, if any |
|--------|---------------------|------------|------------------------|----------------|----------------------------|-----------------|------------------------|--------------------------|----------------------------|------------------------------------------------|-----------------------------------|------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | | | | | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| | | | TOTAL | - | - | - | - | 0% | - | - | - | - | |
| | | | | | | | | | | | | | |
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Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

